

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2269**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2022/ AGRAHAYANA 29, 1944
(SAKA)**

MODERNIZATION OF POLICE

2269. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that a number of police stations in the country do not have any vehicle, telephone, computer, mobile, internet facility, toilet, drinking water facility, Crime and Criminal Tracking Network & Systems CCTV cameras;

(b) if so, the details of non-availability of the said facilities against the names of the police stations that lack the respective facility, State-wise; and

(c) the details of funds released by the Union Government under 'Assistance to States for Modernisation of Police (ASMP)' , since the year 2014, State and year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b) 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the renamed scheme of 'Assistance to States and Union Territories(UTs) for Modernisation of Police(ASUMP)' [erstwhile scheme of 'Assistance to States for Modernisation of Police(ASMP)'].

Regarding infrastructure like vehicles, communication devices, computer, mobile, internet facility, toilet, drinking water facility and CCTV cameras, the States and UTs have been advised to take appropriate action through various advisories, including recent advisories dated 13.04.2022 and 09.09.2022. Crime and Criminal Tracking Network & Systems (CCTNS) has been deployed in police stations in all States /UTs.

Details of non-availability of vehicles and communication devices, State/UT-wise is at Annexure-I. However, names of police stations which are deficient in these equipment and information relating State-wise number of police stations with/without internet facility, toilet and drinking water facility is not maintained centrally.

(c) The State and year-wise details of funds released by the Government of India under the scheme of 'Assistance to States for Modernisation of Police (ASMP)', since the year 2014-15, are at Annexure-II. As per guidelines for release of funds of the Centrally Sponsored Schemes, for release of an installment to a State, unspent balance out of Central and State shares should not be more than 25% of the current year allocation. None of the States could be released funds during the current financial year as they have substantial unspent balance. Total unspent balance of the States is Rs.742.10 crore as on 16.12.2022.

Number of Police stations not having vehicles/telephone/ wireless or mobile and number of police stations with CCTV cameras (as on 01.01.2021)

S. No.	State/UT	Total no. of actual Police Stations	No. of Police Stations				No. of computers
			Not having Vehicles	Not having Telephone	Not having wireless /mobiles	Installed with CCTV cameras	
1	Andhra Pradesh	1021	65	34	0	600	8267
2	Arunachal Pradesh	96	4	77	2	93	1281
3	Assam	344	3	141	0	265	266
4	Bihar	1053	0	0	0	917	2014
5	Chhattisgarh	456	0	28	0	430	4420
6	Goa	43	0	0	0	22	399
7	Gujarat	731	0	0	0	622	11788
8	Haryana	387	0	0	0	372	4100
9	Himachal Pradesh	148	10	0	0	136	1699
10	Jharkhand	564	47	211	31	NP	4548
11	Karnataka	1054	0	0	0	774	9940
12	Kerala	564	0	0	0	497	8274
13	Madhya Pradesh	1117	0	0	0	674	21279
14	Maharashtra	1165	0	0	0	546	17953
15	Manipur	84	9	64	11	0	350
16	Meghalaya	75	9	44	10	23	315
17	Mizoram	44	0	26	0	40	485
18	Nagaland	86	0	36	17	27	545
19	Odisha	626	4	3	0	626	4880
20	Punjab	430	5	67	28	402	4819
21	Rajasthan	894	0	9	1	1	9033
22	Sikkim	30	0	0	0	13	271
23	Tamil Nadu	2272	0	0	0	1408	9573
24	Telangana	841	0	0	0	841	3716
25	Tripura	82	0	10	1	74	715
26	Uttar Pradesh	1656	75	75	0	1471	9712
27	Uttarakhand	159	2	0	0	NP	1240
28	West Bengal	633	0	0	0	625	17233
29	Andman & Nicobar Islands	24	0	0	0	16	403
30	Chandigarh	18	0	0	0	17	600
31	Dadra & Nagar Haveli and Daman & Diu	8	0	0	0	7	344
32	Delhi	209	0	0	6	192	8226
33	Jammu & Kashmir	241	0	70	1	51	3081
34	Ladakh	7	0	0	0	0	245
35	Lakshadweep	16	0	5	7	0	92
36	Puducherry	55	0	0	0	55	476
	Total	17233	233	900	115	11837	172582

NP - Not Provided by the State

Source: BPR&D's Data on Police Organization -2021

**Details of the funds released to the States during the period since 2014-15 under the scheme of
'Assistance to States for Modernization of Police' [erstwhile scheme of Modernisation of State Police
Forces(MPF)]**

(₹ in crore)

S. No.	State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Andhra Pradesh	54.17	32.56	41.1	31.62	50.81	75.36	5.83	0.00
2.	Arunachal Pradesh	9.69	3.05	2.69	3.42	1.03	0.00	0.00	0.00
3.	Assam	43.29	3.29 + 59.30 *	4.68	5.48	5.67	0.00	0.00	9.36
4.	Bihar	49.08	26.57	19.15	5.73	13.18	9.42	19.12	0.00
5.	Chhattisgarh	37.36	14.24	1.73	2.02	8.56	8.35	7.16	5.44
6.	Goa	1.86	0.13	0.18	0.21	0.21	0.00	0.22	0.26
7.	Gujarat	72.65	23.75	43.22	33.05	52.62	41.19	0.00	0.00
8.	Haryana	28.25	14.74	19.29	14.04	12.95	18.48	0.00	10.35
9.	Himachal Pradesh	5.75	0.44	5.58	4.09	3.35	27.49	0.83	0.00
10.	Jammu & Kashmir	105.17	35.88	34.54	48.00	32.69	40.20	NA	NA
11.	Jharkhand	34.52	22.44	1.64	1.91	9.91	7.08	0.00	0.00
12.	Karnataka	103.65	39.45	72.04	17.12	11.39	14.61	9.14	32.54
13.	Kerala	42.00	2.01	11.09	16.12	17.78	54.01	0.00	4.48
14.	Madhya Pradesh	58.18	26.8	21.86	30.47	37.97	14.45	0.00	6.78
15.	Maharashtra	76.65	50.88	12.8	9.78	9.58	65.98	0.00	0.00
16.	Manipur	28.45	7.79	8.37	1.98	5.99	10.75	0.00	0.00
17.	Meghalaya	6.98	0.47 + 7.81 *	0.67	2.60	3.66	6.63	0.00	0.00
18.	Mizoram	19.03	5.41	8.12	6.17	8.38	34.63	1.14	0.00
19.	Nagaland	31.39	13.78	18.05	13.88	18.88	17.29	0.00	17.03
20.	Odisha	42.92	19.46	26.22	19.87	35.11	42.45	0.00	3.90
21.	Punjab	38.13	20.67	27.6	20.07	36.52	31.33	4.15	0.00
22.	Rajasthan	102.5	34.18	34.54	40.38	62.59	27.28	13.53	13.53
23.	Sikkim	3.57	0.22	1.96	2.39	0.36	0.00	0.00	1.37
24.	Tamil Nadu	85.74	63.9	89.24	15.54	68.87	56.62	0.00	0.00
25.	Telangana	68.13	16.32	29.4	22.60	64.17	57.58	4.16	8.74
26.	Tripura	22.69	7.00	1.4	1.63	7.08	4.97	5.72	6.75
27.	Uttar Pradesh	169.23	69.99	35.8	28.20	118.67	64.81	32.02	32.02
28.	Uttarakhand	8.81	3.74	8.53	4.35	13.60	3.37	0.00	5.84
29.	West Bengal	47.40	35.52	12.31	48.94	46.93	46.53	0.00	0.00
	Sub-Total	1397.24	661.79	593.80	451.66	758.51	780.89	103.02#	158.38#
	PMU + Misc. exp.		0.32	0.22	0.09	1.24	0.23	0.23	0.18
	Separate Project**					9.08			
	Grand Total	1397.24	662.11	594.02	451.75	768.83	781.12	103.25	158.56

ANNEXURE-II
(L.S. US. Q. No.2269 FOR 20.12.2022)

* Rs. 67.11 crore released to Assam and Meghalaya for South Asian Games.

#Funds against allocations could not be released to most of the States as they had substantial unspent balances.

** Greyhounds Training Centre in Andhra Pradesh.

Note: Released funds include allocated funds, funds released under contingency reserve & Mega City Policing, supplementary grants and incentives for police reforms. None of the States could be released funds during the current financial year, i.e., 2022-23 as they have substantial unspent balance. Total unspent balance of the States is Rs.742.10 crore as on 16.12.2022.